

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**PRINCIPAL BENCH**

**ITEM No. 102**  
**(CAA)-57(PB)/2020**

**IN THE MATTER OF:**

Infogain India BPO Pvt. Ltd. with  
Infogain India Pvt. Ltd.

.... Applicant/petitioner

**Order under Section 230-232**

**Order delivered on 07.12.2020**

**CORAM:**

**SH. B.S.V. PRAKASH KUMAR**  
**HON'BLE ACTG. PRESIDENT**

**SH. HEMANT KUMAR SARANGI**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

Mr. U. K Singhal, Mr. Deep Bisht, Adv. With CS  
Akshit Gupta


For the Respondent

Mr. Zoheb Hossain & Mr. Parth Semwal,  
Standing Counsel for Income Tax Department  
Ms. Shankari Mishra, Adv. for RD & OL

**ORDER**

For the RD sought time for filing their report, at request, list  
this matter for hearing on **15.01.2021**.

  
**(B.S.V PRAKASH KUMAR)**  
**ACTG. PRESIDENT**

  
**(HEMANT KUMAR SARANGI)**  
**MEMBER (TECHNICAL)**